

National Company Law Tribunal

Allahabad Bench

ITEM NO : 35

CP No.(IB)161/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 20.12.2019

NAME OF THE COMPANY: Dr. Navneet Agarwal Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

No sitting of Court today.

At the request of counsel, put up on 21.01.2020.

Dated: 20.12.2019

*Ravinder Kumar*  
RAVINDER KUMAR  
(COURT OFFICER)